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### West Bengal Appropriation (No. 2) Act, 1960 8 of 1960

[29 March 1960]

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### West Bengal Appropriation (No. 2) Act, 1960 8 of 1960

[29 March 1960]

#### **PREAMBLE**

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1960.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1960;

It is hereby enacted in the Eleventh Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 25th March, 1960, Part I, page 606; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 26th March, 1960; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 28th March, 1960.

#### 1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act,

# 2. Issue of Rupees 7,29,91,239 out of the Consolidated Fund of West Bengal for the year 1959-60 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees seven crores, twenty-nine lakhs, ninety-one thousand and two hundred and thirty-nine towards defraying the serveral charges which will come in course of payment during the year ending on the thirty-first day of March, 1960, in respect of the services and purposes specified in column 2 of the Schedule.

#### 3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1960.

## SCHEDULE 1 SCHEDULE

## SCHEDULE (See sections 2 and 3)

1	2 Services and	3 Sums not exceeding		
Grant No.				
	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
2	7-Land Revenue			
	65-Payment of Compensation to Land Holders, etc., on the abolition of the Zamindary System.	8,50,000	1,000	8,51,000
	Total Grant-No. 2	8,50,000	1,000	8,51,000
3	8-State Excise Duties	1,10,000		1,10,000
5	10-Forest	1.37.200		1.37.200

6	11-Registration	1,56,000	1	1,56,000
8	12A-Sales Tax		3,600	3,600
9	13-Other Taxes and Duties	68,000		68,000
12	22-Interest on Debt and other obligations.		12,36,000	12,36,000
14	25-Genreal Administration	12,27,000		12,27,000
15	27-Administration of Justice		1,07,000	1,07,000
16	28-Jails	6,54,000		6,54,000
17	29-Police	9,53,000	35,000	9,88,000
18	30-Ports and Pilotage	1,36,000		1,36,000
20	37-Education	87,55,000		87,55,000
24	40-Agriculture- Fisheries		575	575
27	43-Industries- Industries			
	72-Capital Outlay on Industrial Development Outside the Revenue Account.		17,000	17,000
	Total Grant No. 27		17,000	17,000
28	72-Capital Outlay on Industrial Development outside the Revenue Account-Cottage Industries.		64	64
30	47-Miscellaneous Departments-Fire Services.	6,02,900		6,02,900
31	47-Miscellaneous Departments- Excluding Fire Services.	28,56,000		28,56,000
32	50-Civil Works		3,56,100	3,56,100
33	54-Famine	2,29,95,000		2,29,95,000
34	54B-Privy Purses and Allowances of Indian Rulers.	25,000		25,000
35	55-	17.52.000		17.52.000

	Superannuation allowances and pensions.	_,,,		,,
36	56-Stationery and Printing	5,68,000		5,68,000
37	57-Miscellaneous- Contributions	38,92,000	6,54,000	45,46,000
38	82-Capital Account of other State Works outside the Revenue Account	38,77,000		38,77,000
39	Public Debt-Loans for Displaced Persons.		1,98,000	1,98,000
40	63B-Community Development Projects, National Extension Service and Local Development Works.	6,38,000		6,38,000
41	63-Extraordinary charges in India		31,800	31,800
45	XLVIA-Receipts from Road and Water Transport Schemes-Working Expenses			
	82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.	43,43,000		43,43,000
	Total Grant No. 45	43,43,000		43,43,000
46	85A-Capital Outlay on Schemes of Government Trading.		27,000	27,000
48	Loans and Advances by State Government.	1,57,29,000		1,57,29,000
	Grand Total	7,03,24,100	26,67,139	7,29,91,239